experts and against it it has been stated by the Government that the recom mendation is accepted. Therefore I raised this question.....

MR. CHAIRMAN: It is obvious. What he says is, here is the recommendation of the Estimates Committee that foreigners should be appointed only when Indian talent is not availably. Now these' gentlemen have been appointed. Are we<sub>></sub> to <u>\assume</u> that Indian people were not available?

SHRI J. S.L. HATHI: That is the assumption.

MR. CHAIRMAN: Now, next question.

## GOODWILL MISSION TO U.S.S.R.

\*131. SHRI GOVINDA REDDY: WW the PRIME MINISTER be pleased to state:

(a) whether Government propose to send a Goodwill Mission to the Union of Socialist Soviet Republics; and

(b) if so, what will toe the personnel of the Mission and the time when the Mission is likely to start on their work?

Tim DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI A. K. OHANDA) : (a) There is no such proposal.

(b) Does not arise.

SHRI GOVINDA REDDY: May I know, Sir, if the Government will consider any such proposal hereafter?

SHRI A. K. CHANDA: When the time comes.

SHRI GOVINDA REDDY: In view of the fact that there are certain political sections of the country entertaining utopian ideas of these countries— Soviet Republics—and spreading those ideas here and disturbing the peace of the country and in view of our not having definite information about those countries, would it not be desirable, to send a Goodwill Mission?

MR. CHAIRMAN: A long argument. Next question.

to Questions

## RAILWAY TRAVELLING CONCESSIONS TO PRESS CORRESPONDENTS

\*132. SHRI GOVINDA REDDY: Will, the Minister for IKFORMA"T:[ON' AND' BROADCASTING be pleased to state: ,

*(fi)'* whether ' concession mileage <sup>1</sup> coupons'for' railway travel have been given to the press correspondents accredited to trie Government of India at Delhi; " '

(b) if so, what are the particulars of such concessions and the names and-representative capacity of such correspondents; and

(c) whether similar concessions have been extended or are proposed to be extended to press correspondents accredited to State Governments?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (0) Yes.

(b) A copy of the Rules governing" the issue of concession mileage coupons and a statement showing the names of Press Correspondents accredited to the Government of India who availed of the concession during 1952 and also the names of newspapers, news agencies, etc. represented by these correspondents, are placed on the Table of the Council. *[See* Appendix IV, An-nexure Nos. 45 and 46.]

(c) No, Sir.

SHRI GOVINDA REDDY: May I request the hon. Minister, Sir. to explain what the term "Accredited representatives to the headquarters of the Government of India" means?

DR. B. V. KESKAR: Sir, I will have to give a separate answer, because the rules of accreditation and the facilities enjoyed by the correspondents who are. accredited are quite numerous. They get certain facilities from the Government of India from the point of view of access to information etc. and if the